

**GOVERNMENT OF INDIA
MINISTRY OF COAL**

**LOK SABHA
UNSTARRED QUESTION NO. 2758
TO BE ANSWERED ON 04.08.2021**

Commission for Coal Mines

2758. SHRI VIJAY KUMAR:

Will the Minister of COAL be pleased to state:

- (a) whether the Government plans to constitute a commission for coal mines in India and if so, the details therefor;
- (b) the details of the locations of coal mines from where coal has been extracted along with the quantity of coal produced therefrom;
- (c) whether special arrangements have been made using latest methodology to safeguard the employees of coal mines; and
- (d) if so, the details thereof?

ANSWER

**MINISTER OF COAL, MINES AND PARLIAMENTARY AFFAIRS
(SHRI PRALHAD JOSHI)**

- (a) Government has no proposal to constitute a commission for coal mines in India.
- (b) The details of the locations of coal mines from where coal has been extracted along with the quantity of raw coal produced during 2020-21 is given below:

STATE	Production (Million Tonnes)
Coal India Limited	
West Bengal	26.09
Jharkhand	18.92
Eastern Coalfields Limited	45.01
West Bengal	0.004
Jharkhand	24.65
Bharat Coking Coal Limited	24.66
Jharkhand	62.59
Central Coalfields Limited	62.59
Uttar Pradesh	17.02
Madhya Pradesh	98.03
Northern Coalfields Limited	115.04
Madhya Pradesh	3.02
Maharastra	47.26
Western Coalfields Limited	50.28
Madhya Pradesh	9.94

Chhattisgarh	140.66
South Eastern Coalfields Limited	150.61
Odisha	148.01
Mahanadi Coalfields Limited	148.01
Assam (Northern Eastern Coalfields)	0.04
Coal India Limited (Grand Total)	596.22
Singareni Collieries Company Limited	
Telangana	50.58

(Note: The figures are rounded off to two digit)

In addition to above, the details of production from 33 coal mines allocated under Coal Mines(Special Provisions) Act, 2015 are given below:

Coal Production till June 2021 from coal mines allocated under CMSP Act, 20015				
S.No.	State	Mine	Allocattee	Cumulative Coal Production till June 2021 (million ton)
1	Chhattisgarh	Chotia	BALCO	1.97
2		Gare Palma IV/4	Hindalco Industries Ltd	3.822
3		Gare Palma IV/5	Hindalco Industries Ltd	2.35
4		Gare Palma IV/8	Ambuja Cements Pvt Ltd	0.705
5&6		Parsa East & Kanta Besan	Rajasthan Rajya Vidyut Utpadan Nigam Ltd	70.952
7		Talaipalli	NTPC	1.184
8		Gare Palma Sector-III	Chhattisgarh State Power Generation Co. Ltd.	2.475
9		Jharkhand	Kathautia	Hindalco Industries Ltd
10	Pachwara North		WBPDC	6.83
11	Madhya Pradesh	Amelia North	Jaiprakash Power Ventures Ltd	17.66
12		Sial Ghogri	Reliance Cement Co .Pvt Ltd	0.572
13	Maharashtra	Belgaon	Sunflag Iron & steel Ltd	1.235

14		Marki Mangli -I	Topworth Urja & Metals Ltd	0.891
15		Marki Mangli -III	B S Ispat Ltd	0.002
16-21		Baranj I,II ,III ,IV ,Kilori & Manoradeep	KPCL	0.287
22	Odisha	Dulanga	NTPC	6.024
23		Manoharpur	Odisha Coal & Power Ltd	3.528
24		Talabira I	GMR Chhattisgarh Energy Ltd	0.981
25		Talabira II & III	NLC	1.464
26	Telengana	Tadicherla -I	Telengana state Power Generation Corp Ltd	4.936
27	West Bengal	Barjore	WBPDC	1.21
28		Barjora North	WBPDC	1.629
29		Sarisatoli	CESC	11.81
30		Ardhgram	OCL Iron & Steel Ltd	0.276
31&32		Gangaramchak and Bhadulia	WBPDC	1.983
33		TransDamodar	Durgapur Projects Ltd	0.188
			Total	

(c & d). Yes sir. The special arrangements that have been made by using the latest methodology/technology to safeguard the employees of coal mines are as under:

(i). Preparation and implementation of risk assessment based Safety Management Plans (SMPs).

(ii). Preparation and implementation of Principal Hazards Management Plans (PHMPs) along with Trigger Action Response Plan (TARP).

(iii). Formulation and compliance of Site-specific Risk Assessment based Standard Operating Procedures (SOPs).

(iv). Conducting safety audit of mines.

(v). Online Centralized Safety Monitoring System has been developed for monitoring different safety parameters.
